

# ORISSA HIGH COURT

## FILING REPORT AS ON :16/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000014/2023	MANORANJAN KAR VS STATE OF ODISHA	PARAMANANDA CHARAN PANDA VS	// () //
2	BLAPL/0002989/2023	RAVI SHANKAR SINGH VS STATE OF ODISHA	TRILOCHAN NANDA VS	//0 () //
3	BLAPL/0002990/2023	DIBYASINGHA PUJARI VS STATE OF ODISHA	ATUL KUMAR MOHANTY VS	SECTOR-19 /114 /2022 () //
4	BLAPL/0002991/2023	GANESWAR KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /16 /2021 () //
5	BLAPL/0002992/2023	SELERU SIMANCHAL VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	NARAYANPATNA /91 /2022 () //
6	BLAPL/0002993/2023	ASHOK URMA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	//0 () //
7	BLAPL/0002994/2023	KAUSAR ALI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /62 /2023 () //
8	BLAPL/0002995/2023	SOMANATH BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /242 /2022 () //
9	BLAPL/0002996/2023	CHITMAN JANI @ DAL VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	KHARIAR /335 /2021 () //
10	BLAPL/0002997/2023	BISHNU CHARAN KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /91 /2021 () //
11	BLAPL/0002998/2023	BISWANATH SAHOO VS STATE OF ODISHA	JAGABANDHU SAHU VS	ATTABIRA /21 /2023 () //

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12	BLAPL/0002999/2023	SUBHAM PATNAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /341 /2022 () //
13	BLAPL/0003000/2023	RAJU GARUDA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	/ /0 () //
14	BLAPL/0003001/2023	TUKA @ MEGHANANDA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TANGI /218 /2022 () //
15	BLAPL/0003002/2023	DEEPU @ DEEPAK ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TANGI /218 /2022 () //
16	BLAPL/0003003/2023	PRADEEP MALLICK VS STATE OF ODISHA	ASISH CHANDRA RATH VS	/ /0 () //
17	BLAPL/0003004/2023	PRADEEP JANA @ PRODIP JANA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //
18	BLAPL/0003005/2023	AKASH KULDIP VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MACHHKUND /96 /2022 () //
19	BLAPL/0003006/2023	BHUBANESWAR MAJHI@BHUBANE PUJHARI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KOKSARA /221 /2022 () //
20	BLAPL/0003007/2023	MANGU@MANOJ MOHARANA VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	CUTTACK SADAR /100 /2018 () //
21	BLAPL/0003008/2023	K.SRINIVAS VS STATE OF ODISHA	AMRITA MISHRA VS	INFOCITY PS /390 /2022 () //
22	BLAPL/0003009/2023	BIKASH RAJHANSA VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	REAMAL /215 /2021 () //
23	BLAPL/0003010/2023	HALU BEHERA	AJAYA KUMAR PRADHAN	JATNI P.S. /340 /2017

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		VS	VS	()
24	BLAPL/0003011/2023	STATE OF ODISHA PRADIP DAS	DEBASNAN DAS	// SAHADEV KHUNTA /40 /2023
		VS	VS	()
25	BLAPL/0003012/2023	STATE OF ODISHA RAJESH DAS @ DACTOR DAS	DEBASNAN DAS	// SAHADEV KHUNTA /40 /2023
		VS	VS	()
26	BLAPL/0003013/2023	STATE OF ODISHA SASHMITA NATH	SUDHANSU SEKHAR DASH	// PATTAMUNDAI /486 /2022
		VS	VS	()
27	BLAPL/0003014/2023	STATE OF ODISHA JASWANT SINGH	DURGA PRASAD DHAL	// MACHHKUND /61 /2021
		VS	VS	()
28	BLAPL/0003015/2023	STATE OF ODISHA SRINIBAS MUKHI	BIDYADHAR PANDA	// / /0
		VS	VS	()
29	BLAPL/0003016/2023	STATE OF ODISHA KUNA BEHERA	AMLAN SHAKTI PAUL	// THAKURGARH /151 /2020
		VS	VS	()
30	BLAPL/0003017/2023	STATE OF ODISHA JITENDRA NAYAK	KEDAR CHANDRA SARANGI	// KODALA /287 /2022
		VS	VS	()
31	BLAPL/0003018/2023	STATE OF ODISHA BASANTI DAS	SANGRAM KUMAR DAS	// JHARPOKHARIA /163 /2022
		VS	VS	()
32	CMAPL/0000217/2023	STATE OF ODISHA SUKADEBA MANDAL	ADV	// / /
		VS	VS	()
33	CMAPL/0000218/2023	STATE OF ODISHA SOMANATH SHASTRY	ADV.	// / /
		VS	VS	()
34	CMAPL/0000219/2023	STATE OF ODISHA DHRUBA RANJAN PATNAIK	ADV	// / /
		VS	VS	()

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35	CMAPL/0000220/2023	MANAGING DIRECTOR, M/S BATA INDIA LTD. BIBHU RANJAN PATTNAIK VS	ADV. VS	// // 0
36	CMAPL/0000221/2023	M.D., M/S.BATA INDIA LTD. PARADEEP PHOSPHATES LTD. VS	ADV VS	// // 0
37	CMAPL/0000222/2023	LAND ACQUISITION OFFICER, CUTTACK NEEHARIKA PATTNAIK VS	JAJATI KISHORE MOHANTY VS	// // 0
38	CMAPL/0000223/2023	G.A. DEPARTMENT PADMA CH.DAS VS	BUBHUTI BHUSAN MISHRA VS	// // 0
39	CMP/0000292/2023	STATE OF ODISHA PRASANTA KUMAR MOHAPATRA VS	SAILESH DAS VS	// // 0
40	CMP/0000293/2023	PUNJAB NATIONAL BANK, BBSR DIPAK MODI @ DEEPAK MODI VS	RANJAN KUMAR ROUT VS	// // 0
41	CMP/0000294/2023	JASHOWANTI DAS BABAJI CHARAN SAHOO VS	BHABANI PRASAD SAMAL VS	// // 0
42	CMP/0000295/2023	PITAMBAR SAHOO JEETENDRA BEURA VS	SANDIPANI MISRA VS	// // 0
43	CMP/0000296/2023	RAUJ KISHORE ROUT JEETENDRA BEURA VS	SANDIPANI MISRA VS	// // 0
44	CONTC/0001820/2023	MERGA BYUILDERS AND DEVELOPERS BHAGIRATHI NAYAK VS	ADV VS	// // 0
45	CONTC/0001821/2023	SUVAM SAXENA, MD, ODISHA STATE CIVIL SUPPLY CORP. LTD. RAJKISHOR MISHRA VS	ADV VS	// // 0
		AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT.		//

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46	CONTC/0001822/2023	BAIDYANATHA MAHANANDIA VS	ADV VS	// 0
47	CONTC/0001823/2023	AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT. NRUPANCH KISHOR SAHOO VS	ADV VS	// 0
48	CONTC/0001824/2023	SHALINI PANDIT, I.A.S. CHATRUBHUJA SETHI VS	ADV VS	// 0
49	CONTC/0001825/2023	AROBINDA PADHI, PRINCIPAL SECY.,A AND FE DEPT. KULAMANI SAHOO VS	ADV VS	// 0
50	CONTC/0001826/2023	AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT. DASARATH SAHU VS	ADV VS	// 0
51	CONTC/0001827/2023	AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT. KHAGESWAR MEHER VS	ADV VS	// 0
52	CONTC/0001828/2023	AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT. TARANISEN SAHOO VS	ADV VS	// 0
53	CONTC/0001829/2023	AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT. GUPTESWAR SETHI VS	ADV VS	// 0
54	CONTC/0001830/2023	AROBINDA PADHI, PRINCIPAL SECY., A AND FE DEPT. BICHITRA KUMAR KANHAR VS	ADV VS	// 0
55	CONTC/0001831/2023	M/S. GREEN SQUARE INFRATECH PVT. LTD. VS K.SUDARSHAN CHAKRAVARTHY, I.A.S.	RABI NARAYAN BEHERA VS	// 0
56	CONTC/0001832/2023	SANJAY KUMAR MAHAPATRA VS SASWAT PRUSTY,S.D.O. ELECTRICAL SUB DIVISON, TPCODL	ADV VS	// 0
57	CONTC/0001833/2023	M/S. JAIKISHAN DAS MALL JUTE PRODUCTS PVT. LTD	ADV	//

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		VS	VS	0
58	CONTC/0001834/2023	SIDDQUE ALAM, I.A.S. RAJASHREE JENA	ADV	//
		VS	VS	0
59	CONTC/0001835/2023	ASWATHI S, I.A.S. LOKANATH KAR	ADV	//
		VS	VS	0
60	CONTC/0001836/2023	ASWATHI S, I.A.S. BIKRAM KUMAR BISOI	ADV	//
		VS	VS	0
61	CONTC/0001837/2023	USHA PADHI, I.A.S. AMIYA RANJAN NAYAK	ADV	//
		VS	VS	0
62	CONTC/0001838/2023	ASWATHY S, I.A.S. PRATIBHA PRUSTY	ADV	//
		VS	VS	0
63	CONTC/0001839/2023	ASHISH ISHWAR PATIL, I.A.S. PRANA KRISHNO PANIGRAHI	PRASANTA KUMAR MISHRA	//
		VS	VS	0
64	CONTC/0001840/2023	SATYABRATA SAHU, I.A.S. PRAMOD CHANDRA DAS	PRASANTA KUMAR MISHRA	//
		VS	VS	0
65	CONTC/0001841/2023	DR. MONA SHARMA, I.A.S. BHISMA DEV BAG	ADV.	//
		VS	VS	0
66	CONTC/0001842/2023	ROOPA ROSHAN SAHOO, I.A.S. KASINATH BARIK	ADV	//
		VS	VS	0
67	CONTC/0001843/2023	MITANJALI DASH, TAHASILDAR,KANTAPADA HAJARI MANGARAJ	BIKRAM KESHARI MOHANTY	//
		VS	VS	0
68	CONTC/0001844/2023	SRIKANTA TARAI , O.A.S.(S.S) AMAR CHANDRA BISWAL	ADV	//
		VS	VS	0

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69	CONTC/0001845/2023	SAILENDRA MOHAN JHA, B.M., REGIONAL OFFICE AT TATA MOTOR FINANCE LTD., BBSR RATNAMANI DAS VS	ADV VS	// // ()
70	CONTC/0001846/2023	DR.DULALSEN JAGDEV, C.D.M.O., HQ HOSPITAL, BALASORE PRATAP KUMAR JENA VS	ADV VS	// // ()
71	CONTC/0001847/2023	ASWATHY. S, I.A.S. SUDARSAN BHOI VS	ADV VS	// // ()
72	CONTC/0001848/2023	ASWATHY. S, I.A.S. SADASIVA NAYAK VS	ADV VS	// // ()
73	CONTC/0001849/2023	ASWATHY.S, I.A.S. NILA MAHANANDA VS	ADV VS	// // ()
74	CONTC/0001850/2023	ASWATHY S, IAS NITYANANDA ROUT VS	ADV VS	// // ()
75	CONTC/0001851/2023	NIRANJAN MISHRA, DIRECTOR OF PUBLIC HEALTH, BBSR PRADEEP KUMAR CHAND VS	ADV VS	// // ()
76	CONTR/0000015/2023	SALINI PANDIT, I.A.S. RANJITA DAS VS	ADV VS	// //0 ()
77	CRLA/0000293/2023	SAGARIKA NATH, SUPDT OF POLICE, BALASORE JITEND @ JITENDRA BAG VS	JAGABANDHU SAHU VS	// BARGARH SADAR /239 /2022 ()
78	CRLA/0000294/2023	STATE OF ODISHA RABINDRA NAIK VS	SOUGAT DASH VS	// BISOI /99 /2021 ()
79	CRLA/0000295/2023	STATE OF ODISHA NAROTTAM TAHANI VS	GYANENDRA CHANDRA SWAIN VS	// KHARIAR /122 /2014 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMC/0001352/2023	NRUSINGHA BISWAL VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	TIRTOL /217 /2022 () //
81	CRLMC/0001353/2023	DR. BIJAY KUMAR AGRAWAL@DR.BIJAYA AGRAWAL VS STATE OF ODISHA	DR.BIJAYA AGRAWAL@DR.BIJAYA AGRAWAL VS	SAMBALPUR TOWN /426 /2022 () //
82	CRLMC/0001354/2023	SASI@SASHIREKHA MOHANTY VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	NAUGAON /78 /2005 () //
83	CRLMC/0001355/2023	SANGRAM SAHOO VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHENKANAL TOWN /56 /2023 () //
84	CRLMC/0001356/2023	SAMARENDRA SAHOO VS STATE OF ODISHA	AJIT CH MOHAPATRA VS	/ /0 () //
85	CRLMC/0001357/2023	SURESH DAS VS STATE OF ODISHA	RAMESH SAHOO VS	/ /0 () //
86	CRLMC/0001358/2023	SIBO SANKAR SAHU VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JEYPORE TOWN /317 /2017 () //
87	CRLMC/0001359/2023	HRUSIKESH PATEL VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	/ /0 () //
88	CRLMC/0001360/2023	SK.RAJIB VS STATE OF ODISHA	ASHOK JENA VS	CHOUDWAR /172 /2020 () //
89	CRLMC/0001361/2023	PRAFULLA KUMAR NAYAK VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	BALASORE VIGILANCE /30 /2001 () //
90	CRLMC/0001362/2023	SASANKA DIGAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	PHULBANI SADAR /120 /2022 () //
91	CRLMC/0001363/2023	AMIT SWARUP MOHAPATRA@SALIA@SITUN	PULLIN MARTHA	/ /0



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		VS	VS	()
		STATE OF ODISHA		//
92	CRLMC/0001364/2023	CHANDRA SEKHAR MISHRA	UMA CHARAN MISHRA	BANHARPALI /237 /2022
		VS	VS	()
		STATE OF ODISHA		//
93	CRLMC/0001365/2023	GOUTAM @ GAUTAM DAS	DEBA KUMAR RATH	NAYAPALLI P.S. /2 /2023
		VS	VS	()
		STATE OF ODISHA		//
94	CRLMP/0000546/2023	BISHNUPRIYA MOHAPATRA	SHIVSANKAR MOHANTY	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
95	CRLMP/0000547/2023	BISHNUPRIYA MOHAPATRA	SHIVSANKAR MOHANTY	/ /0
		VS	VS	()
		THE STATE OF ODISHA		//
96	CRLMP/0000548/2023	TINARANI SAHU	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMP/0000549/2023	GIRIJA BALLAV DAS	M.M.PATTNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMP/0000550/2023	ARATI BHUYAN	RABINDRA NATH PRUSTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMP/0000551/2023	ANURADHA PATRA	BHABANI SANKAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMP/0000552/2023	PINKI BEHERA	SANJIB KUMAR BHANJADEO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMP/0000553/2023	JOGESH SWAIN	PRADEEP KUMAR DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
102	CRLREV/0000130/2023	SUSIL NAIK	PRAVAT KUMAR NAYAK	COLLIERY /335 /2018
		VS	VS	()

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103	GUAP/000003/2023	STATE OF ODISHA BAMA CHARAN DAS VS	RAMESH CHANDRA SWAIN VS	// // ()
104	MATA/0000083/2023	CHITTARANJAN PANDA SOUMITRA MANDAL VS	G.K.NANDA VS	// // ()
105	MATA/0000084/2023	NILIMA MANDAL MADHUSMITA SETHI VS	ABHILASH MISHRA VS	// // ()
106	MATA/0000085/2023	RANJIT KUMAR SETHI CHAMPABATI JHODIA VS	ALOK KUMAR MOHAPATRA VS	// // ()
107	RPFAM/0000093/2023	TRINATH PRADHANI JAY CHANDERA DEY VS	BHABANI SANKAR DAS VS	// // ()
108	RSA/0000102/2023	GITARANI DEY CHANDRA SEKHAR GOUDA VS	BIRAJA PRASANNA DAS VS	// // ()
109	RSA/0000103/2023	V.RAVI KUMAR BANCHHA @ BANCHHANIDHI PALEI VS	ABHISHEK DASH VS	// // ()
110	RVWPET/0000086/2023	PALLABAGUNJAN SATPATHY DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.LTD. VS		// // ()
111	RVWPET/0000087/2023	RASMITA BHUTIA BADALI MAHANANDIA @ SINGH VS	PRASANTA KUMAR SATAPATHY VS	// // ()
112	RVWPET/0000088/2023	CLAIM COMMISSION, BHUBANESWAR DEBJYOTI DUTTA VS	BISWAJIT DAS VS	// // ()
113	TRP(C)/0000104/2023	BSNL, NEW DELHI DEEPIKA PATRA VS	LAXMIDHAR DASH VS	// // ()
		CH.SRINIVAS PATRO		//

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114	TRP(C)/0000105/2023	DR. MONALI MADHUSMITA VS DR. BIKRAM KESHARI ROUT	BHABANI PRASAD SAMAL VS	// 0 //
115	WA/0000512/2023	ADDL.CHIEF SECY. ODISHA,W.R. DEPT VS JAGAMOHAN SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
116	WA/0000513/2023	STATE OF ODISHA VS KANCHANBALA CHAND	SANDEEP PARIDA, SR.S.C.(S AND ME) VS	// 0 //
117	WA/0000514/2023	STATE OF ODISHA VS BIMAL KUMAR JAGDEV	SANDEEP PARIDA, SR, S.C.(S AND ME) VS	// 0 //
118	WA/0000515/2023	STATE OF ODISHA VS DAMBARUDHAR MAHANTA	TARUN PATNAIK,A.G.A VS	// 0 //
119	WA/0000516/2023	STATE OF ODISHA VS LAL MOHAN SING	TARUN PATNAIK,A.G.A VS	// 0 //
120	WA/0000517/2023	STATE OF ODISHA VS DAMBARUDHAR BEHERA	TARUN PATNAIK, A.S.C. VS	// 0 //
121	WA/0000518/2023	STATE OF ODISHA VS SRIKANTA ROUL	SHIBANI SANKAR PRADHAN, A.G.A. VS	// 0 //
122	WA/0000519/2023	STATE OF ODISHA VS LOKNATH SAHOO	SANDEEP PARIDA,SR.S.C(S AND M.E) VS	// 0 //
123	WP(C)/0008065/2023	NARAYAN PANIGRAHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
124	WP(C)/0008066/2023	BIMALINI PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
125	WP(C)/0008067/2023	SUNASIRA BEHERA	MANAS PATI	//

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		VS	VS	0
126	WP(C)/0008068/2023	STATE OF ODISHA PRAHALLAD CHANDRA BEHERA	SARITA PANDA	//
		VS	VS	0
127	WP(C)/0008069/2023	STATE OF ODISHA BALARAM SAHOO	SARAT CHANDRA MEKAP	//
		VS	VS	0
128	WP(C)/0008070/2023	GENERAL MANAGER, GENERAL ADMINISTRATIVE DEPT. ODISHA GRAMYA BANK, BBSR DHANANJAYA SINGH	SATYABRATA DASH	//
		VS	VS	0
129	WP(C)/0008071/2023	R.T.O.,SAMBALPUR MUKTIKANT BARIK		//
		VS	VS	0
130	WP(C)/0008072/2023	RAHUL GUPTA PRAFULLA KUMAR DHAL	SATYABRATA DASH	//
		VS	VS	0
131	WP(C)/0008073/2023	R.T.O.,JAJPUR SANSARI SWAIN	PRAKASH KUMAR MISHRA	//
		VS	VS	0
132	WP(C)/0008074/2023	STATE OF ODISHA KARISHMA BEHERA	SATYABRATA DASH	//
		VS	VS	0
133	WP(C)/0008075/2023	R.T.O.,CHANDIKHOLE M/S.MANGALA BUILDERS ASSOCIATES, JAGATSINGHPUR	SHUBAS CHANDRA DAS	//
		VS	VS	0
134	WP(C)/0008076/2023	CHAIRMAN PARADIP PORT TRUST NANDA KISHORE DINDA	SATYABRATA DASH	//
		VS	VS	0
135	WP(C)/0008077/2023	R.T.O.,BHADRAK SANSARI SAHOO	PRAKASH KUMAR MISHRA	//
		VS	VS	0
136	WP(C)/0008078/2023	STATE OF ODISHA BAIRIGANJAN SAMAL	SATYABRATA DASH	//
		VS	VS	0

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137	WP(C)/0008079/2023	R.T.O.,CHANDIKHOLE SANJAY NILKANTH DERKAR VS	PRANAB KUMAR GHOSE VS	// // 0
138	WP(C)/0008080/2023	DY. REGISTRAR, NATIONAL COMPANY LAW TRIBUNAL, CUTTACK TRILOCHAN PANDA VS	PRAKASH KUMAR MISHRA VS	// // 0
139	WP(C)/0008081/2023	STATE OF ODISHA SHREE BHAGABAT GOSAIN, KHORDHA VS	MANMAYA KUMAR DASH VS	// // 0
140	WP(C)/0008082/2023	COLLECTOR, KHORDHA DR. PRAVATI KUMARI MAHAPATRA VS	SAMEER KUMAR DAS VS	// // 0
141	WP(C)/0008083/2023	STATE OF ODISHA NARAHARI JENA VS	SARATHI JYOTI MOHANTY VS	// // 0
142	WP(C)/0008084/2023	SUB COLLECTOR, KENDRAPARA MANJULATA PUROHIT VS	LALIT SAHU VS	// // 0
143	WP(C)/0008085/2023	STATE OF ODISHA SANJAY @ SANJAYKUMAR PATRO VS	BIPLAB P.B. BAHALI VS	// // 0
144	WP(C)/0008086/2023	STATE OF ODISHA ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION VS	ONKAR DAS VS	// // 0
145	WP(C)/0008087/2023	THE GENERAL MANAGER, EAST COAST RAILWAY, RAIL SADAN RITA PATNAIK VS	RAMDAS ACHARY VS	// // 0
146	WP(C)/0008088/2023	STATE OF ODISHA MONALISA PATRI VS	BISWABIHARI MOHANTY VS	// // 0
147	WP(C)/0008089/2023	STATE OF ODISHA BIJAYA KUMAR SETHI VS	BIREN SANKAR TRIPATHY VS	// // 0
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :16/03/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	WP(C)/0008090/2023	M/S FAMOUS SECURITY SERVICE, KHURDA VS SUB COLLECTOR CUM EXECUTIVE OFFICER, KALAHANDI	PAMI RATH VS TUSHAR KANTA NAYAK	// 0 //
149	WP(C)/0008091/2023	APARAJITA MISHRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS SOURANSU ROUT	// 0 //
150	WP(C)/0008092/2023	BASANTI PATTANAİK VS BRANCH MANAGER, INDIAN BANK, CUTTACK	SOURANSU ROUT VS TUSHAR KANTA NAYAK	// 0 //
151	WP(C)/0008093/2023	BIKASH RANJAN DAS VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS RABINDRA KUMAR PATNAİK	// 0 //
152	WP(C)/0008094/2023	BIJAYA KUMAR MOHANTY VS ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPT., ODISHA	RABINDRA KUMAR PATNAİK VS KHIROD CHANDRA MAJHI	// 0 //
153	WP(C)/0008095/2023	MANAS DASH VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS KHIROD CHANDRA MAJHI	// 0 //
154	WP(C)/0008096/2023	SUDAM BEHERA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS KHIROD CHANDRA MAJHI	// 0 //
155	WP(C)/0008097/2023	RANGADHAR SAHOO VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS KHIROD CHANDRA MAJHI	// 0 //
156	WP(C)/0008098/2023	BIBEKANANDA SOREN VS STATE OF ODISHA	SESHADEV DASH VS SESHADEV DASH	// 0 //
157	WP(C)/0008099/2023	YUDHISHTIR BUDULA VS STATE OF ODISHA	SESHADEV DASH VS SESHADEV DASH	// 0 //
158	WP(C)/0008100/2023	SALKHAN MAJHI VS STATE OF ODISHA	SESHADEV DASH VS SESHADEV DASH	// 0 //
159	WP(C)/0008101/2023	CHAMU HEMBRAM	SESHADEV DASH	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0008102/2023	SAGARLAL MURMU	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0008103/2023	NIRANJAN BISI	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0008104/2023	GOURANGA CHARAN BHOI	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0008105/2023	NALINIKANTA MOHANTY	GOPINATH MISHRA	//
		VS	VS	0
		TAHASILDAR, ASTARANGA		//
164	WP(C)/0008106/2023	NALINIKANTA MOHANTY	GOPINATH MISHRA	//
		VS	VS	0
		TAHASILDAR, ASTARANGA		//
165	WP(C)/0008107/2023	PANKAJ SAMAL	PRASANNA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0008108/2023	NALINIKANTA MOHANTY	GOPINATH MISHRA	//
		VS	VS	0
		TAHASILDAR, ASTARANGA		//
167	WP(C)/0008109/2023	SN JYOTI ASSOCIATES PVT. LTD.,BBSR	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK, ODISHA		//
168	WP(C)/0008110/2023	SN JYOTI ASSOCIATES PVT. LTD.,BBSR	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY, CUTTACK, ODISHA		//
169	WP(C)/0008111/2023	SUJIT KUMAR LENKA	DEEPAK KUMAR SAHOO	//
		VS	VS	0
		RASMITA ROUT		//
170	WP(C)/0008112/2023	SN JYOTI ASSOCIATES PVT. LTD.,BBSR	JAYDEEP PAL	//
		VS	VS	0

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
171	WP(C)/0008113/2023	STATE TRANSPORT AUTHORITY, CUTTACK, ODISHA SN JYOTI ASSOCIATES PVT. LTD.,BBSR VS	JAYDEEP PAL VS	// // ()
172	WP(C)/0008114/2023	STATE TRANSPORT AUTHORITY, CUTTACK, ODISHA KAILASH CHANDRA SAMAL VS	SUBASH CHANDRA TRIPATHY VS	// // ()
173	WP(C)/0008115/2023	STATE OF ODISHA CHATURA MOHANTY VS	SAROJ RANJAN SUBUDHI VS	// // ()
174	WP(C)/0008116/2023	STATE OF ODISHA ANUBHA RAY VS	FALGUNI RAJGURU MOHAPATRA VS	// // ()
175	WP(C)/0008117/2023	S.D.O. (ELECT.), TPCODL, KHURDA HIRA SOREN VS	SAMEER KUMAR DAS VS	// // ()
176	WP(C)/0008118/2023	NATIONAL INSTITUTE OF OPEN SCHOOLING, NOIDA BEDAMATI PARIMITA PANDA VS	PRASANTA KUMAR MISHRA VS	// // ()
177	WP(C)/0008119/2023	STATE OF ODISHA SUCHISMITA PATHY VS	M/S. SOUBHAGYA KUMAR DASH, S.K.TRIPATHY PRASANTA KUMAR MISHRA VS	// // ()
178	WP(C)/0008120/2023	STATE OF ODISHA HEMANTA NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// // ()
179	WP(C)/0008121/2023	STATE OF ODISHA RANJITA DHAL VS	DR.BINODA KUMAR MISHRA VS	// // ()
180	WP(C)/0008122/2023	ORISSA LIFT IRRIGATION CORPORATION LTD. BBSR BIJAY KUMAR BANSAL VS	SACHIN KUMAR SAHU VS	// // ()
181	WP(C)/0008123/2023	STATE OF ODISHA MANAS BARDHAN VS	KSHIROD KUMAR ROUT VS	// // ()
		STATE OF ODISHA		//



## ORISSA HIGH COURT

### FILING REPORT AS ON :16/03/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0008124/2023	KRUSHNA CHANDRA SAHOO VS THE ADDL. CT AND GST OFFICER, NAYAGARH CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
183	WP(C)/0008125/2023	PORT BUILDERS ASSOCIATIONS, JAGATSINGHPUR VS UNION OF INDIA	AKSHYA KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0008126/2023	KHANI KHYATIGRASTA GRAMYA COMMITTEE, KEONJHAR VS THE PRINCIPAL CHIEF COMMNR., GST AND CENTRAL EXCISE, BBSR	MOHAN PATTANAIAK VS	// 0 //
185	WP(C)/0008127/2023	M/S TUSHAR KANTA NAYAK VS COMMISSIONER OF SALES TAX CT AND GST, ODISHA	KSHIROD KUMAR SAHOO VS	// 0 //
186	WP(C)/0008128/2023	LALATENDU ROUTRAY VS THE ADDL. CT AND GST OFFICER, CTC-I	BHABANI PRASAD MOHANTY VS	// 0 //
187	WP(C)/0008129/2023	M/S. GAJENDRA KUMAR SAHOO VS THE ADDL. CT AND GST OFFICER, NAYAGARH	BHABANI PRASAD MOHANTY VS	// 0 //
188	WP(C)/0008130/2023	ABHISEK PATTNAIK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
189	WP(C)/0008131/2023	PUNJAB HOUSING FINANCE LTD., BBSR VS DIST. MAGISTRATE-CUM-COLLECTOR, KHURDA	RABINDRA KUMAR NANDA VS	// 0 //
190	WP(C)/0008132/2023	TWINKLE JENAMANI VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
191	WP(C)/0008133/2023	M/S. RADHA KRISHNA PANI PANCHAYAT, SAMBALPUR VS THE COMMNR. CT AND GST, CUTTACK	KUNANBALA ROY CHOUDHURY VS	// 0 //
192	WP(C)/0008134/2023	BIKASH KUMAR SAHOO VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
193	WP(C)/0008135/2023	SOUBHAGYA KUMAR MOHANTY	TRILOCHAN DASH	//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
194	WP(C)/0008136/2023	STATE OF ODISHA MADHUSMITA SAHOO	GYANARANJAN SETHI	//
		VS	VS	0
195	WP(C)/0008137/2023	STATE OF ODISHA PARITOSH BISWAS	LAMBODAR PRADHAN	//
		VS	VS	0
196	WP(C)/0008138/2023	THE TAHASILDAR, MAHAKALAPARA MANIKALAL ADHIKARI	LAMBODAR PRADHAN	//
		VS	VS	0
197	WP(C)/0008139/2023	THE TAHASILDAR, MAHAKALAPARA PARSURAM DASH	NIRANJAN BISWAL	//
		VS	VS	0
198	WP(C)/0008140/2023	STATE OF ODISHA DAMODAR PADHI	DEBASIS TRIPATHY	//
		VS	VS	0
199	WP(C)/0008141/2023	STATE OF ODISHA K.BHASKAR RAO	DIPTI RANJAN BHOKTA	//
		VS	VS	0
200	WP(C)/0008142/2023	STATE OF ODISHA SHYAM PRAKASH ROUT	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
201	WP(C)/0008143/2023	STATE OF ODISHA BASANT KUMAR DASH	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
202	WP(C)/0008144/2023	STATE OF ODISHA CHAPALA PRADHAN	SUSANTA KUMAR BARAL	//
		VS	VS	0
203	WP(C)/0008145/2023	STATE OF ODISHA UPENDRA KUMAR GIRI	AMIT PRASAD BOSE	//
		VS	VS	0
204	WP(C)/0008146/2023	STATE OF ODISHA NILA ROUT	BIBEKANANDA BHUYAN	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :16/03/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	WP(C)/0008147/2023	STATE OF ODISHA ARU PRADHAN VS	BIBEKANANDA BHUYAN VS	// // 0
206	WP(C)/0008148/2023	STATE OF ODISHA BABITA BAG VS	MANAS CHAND VS	// // 0
207	WP(C)/0008149/2023	STATE OF ODISHA LAXMAN PRADHAN VS	BIBEKANANDA BHUYAN VS	// // 0
208	WP(C)/0008150/2023	STATE OF ODISHA SANKAR ROUT VS	BIBEKANANDA BHUYAN VS	// // 0
209	WP(C)/0008151/2023	STATE OF ODISHA ASHOK KUMAR KHUNTIA VS	RABI NARAYAN BEHERA VS	// // 0
210	WP(C)/0008152/2023	STATE OF ODISHA KAILASH SAHU VS	JATESWAR NAYAK VS	// // 0
211	WP(C)/0008153/2023	STATE OF ODISHA MANAS RANJAN SWAIN VS	SRIDHAR RATH VS	// // 0
212	WP(C)/0008154/2023	STATE OF ODISHA NRUSINGHA SAHU VS	JATESWAR NAYAK VS	// // 0
213	WP(C)/0008155/2023	STATE OF ODISHA ABHIRAM SAHU VS	JATESWAR NAYAK VS	// // 0
214	WP(C)/0008156/2023	STATE OF ODISHA RAGHUNATH SAHOO VS	SATYABRATA MOHANTY VS	// // 0
215	WP(C)/0008157/2023	STATE OF ODISHA JHALAK RANI MISHRA VS STATE OF ORISS	LAXMI KANTA MOHANTY VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :16/03/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0008158/2023	AMIYA JYOTI NAYAK VS STATE OF ORISSA	GOINATH SETHI VS	// 0 //
217	WP(C)/0008159/2023	SWAGATIKA PATRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
218	WP(C)/0008160/2023	DR. SIBA PRASAD DUTTA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
219	WP(C)/0008161/2023	BANAMALI MEHER VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
220	WP(C)/0008162/2023	ASHIRBADA JALLI VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
221	WP(C)/0008163/2023	BRUNDABATI NAYAK VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
222	WP(C)/0008164/2023	NARASINGH MEHER VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
223	WP(C)/0008165/2023	CHANDAN ROY VS INTERNATIONAL THAKUR VAKTIBINOD AND THAKUR VAKTI SIDHANTA MEMORIAL TRUST, KENDRAPARA	BHABANI SAMAL VS	// 0 //
224	WP(C)/0008166/2023	KAIRI PADHAN VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
225	WP(C)/0008167/2023	JARKA MUNDA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// 0 //
226	WP(C)/0008168/2023	SHANTILATA SAHOO VS SUB REGISTRAR, CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
227	WP(C)/0008169/2023	PRATIMA NAYAK	SUBRAT KUMAR DAS	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	WP(C)/0008170/2023	STATE OF ODISHA NARAHARI SAHU	JATESWAR NAYAK	//
		VS	VS	()
229	WP(C)/0008171/2023	STATE OF ODISHA AVARANI BOSE	SANJIB SWAIN	//
		VS	VS	()
230	ABLAPL/0002730/2023	STATE OF ODISHA TANKA BHATRA @ TIMA	SURYAKANTA DWIBEDI	//
		VS	VS	()
231	ABLAPL/0002731/2023	STATE OF ODISHA RAJENDRA KANHAR	RAMDAS ACHARY	//
		VS	VS	()
232	ABLAPL/0002732/2023	STATE OF ODISHA SUDHAKAR BISWAL	SATYA RANJAN MULIA	//
		VS	VS	()
233	ABLAPL/0002733/2023	STATE OF ODISHA AMIYA KUMAR MOHAPATRA	SOURANSU ROUT	//
		VS	VS	()
234	ABLAPL/0002734/2023	NIHARIKA DASH PREMANANDA ROUT	DAYANIDHI MISHRA	//
		VS	VS	()
235	ABLAPL/0002735/2023	STATE OF ODISHA BASANT AGRAWAL	SARAT KUMAR JENA	//
		VS	VS	()
236	ABLAPL/0002736/2023	STATE OF ODISHA KALPANA JENA	SATYASHREE MOHANTY	//
		VS	VS	()
237	ABLAPL/0002737/2023	STATE OF ODISHA PRADIPTA KUMAR RAY@ALOK	MANOJ KUMAR MALLICK	//
		VS	VS	()
238	ABLAPL/0002738/2023	STATE OF ODISHA LOKNATH BHUE	SARAT KUMAR JENA	//
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :16/03/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	ABLAPL/0002739/2023	STATE OF ODISHA RABINDRA PADHY VS	SOUBHAGYA SWAIN VS	// MANCHESWAR P.S. /7 /2023 ()
240	ABLAPL/0002740/2023	STATE OF ODISHA RITESH JHADIA VS	DIPTI RANJAN BHOKTA VS	// SUNABEDA /177 /2022 ()
241	ABLAPL/0002741/2023	STATE OF ODISHA BASUDEV PANDIT VS	SANJAY KUMAR PRADHAN VS	// / /0 ()
242	ABLAPL/0002742/2023	STATE OF ODISHA JITENDRA BARIK VS	SIDHARTHA DAS VS	// BOLANI /4 /2023 ()
243	ABLAPL/0002743/2023	STATE OF ODISHA NIRIMALA DHARAI VS	SACHIDANANDA PADHEE VS	// BHEDEN /74 /2023 ()
244	ABLAPL/0002744/2023	STATE OF ODISHA SIDHANTA@SUBRAT BEHERA VS	AMIT PRASAD BOSE VS	// DHENKANAL SADAR /194 /2023 ()
245	ABLAPL/0002745/2023	STATE OF ODISHA AJAY JENA VS	PARSURAM PANDA VS	// BALIAPAL /36 /2023 ()
246	ABLAPL/0002746/2023	STATE OF ODISHA PRASANNA KUMAR BEHURA VS	AMITAV MOHANTY VS	// AUL /266 /2023 ()
247	ABLAPL/0002747/2023	STATE OF ODISHA JITU MAHAKUDA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
248	ABLAPL/0002748/2023	STATE OF ODISHA BIJAYA NANDA DAS @ BIJAYANANDA DAS VS	BIJAY KUMAR BEHERA VS	// KHURDA SADAR /39 /2023 ()
249	ABLAPL/0002749/2023	STATE OF ODISHA LOKONATH SRIGAM VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// MALKANGIRI /2 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :16/03/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2023 GUAP/3/2023	BAMA CHARAN DAS-MP	RAMESH CHANDRA SWAIN
2	12/2023 WPCRL/5/2023	PRIYADARSAN PRADHAN-MP	
3	13/2023 CRP/12/2023	G.NAGESWAR RAO-MP	DIPTI RANJAN BHOKTA
4	53/2023 LAA/12/2023	LALLU SAGARIA @ BHARASAGARIA-MP	BIJAYA KUMAR BEHERA 1
5	86/2023 CMAPL/221/2023	PARADEEP PHOSPHATES LTD.-MP	ADV
6	91/2023 RVWPET/86/2023	DIVISIONAL MANAGER,M/S.NATIONAL INSURANCE CO.LTD.-MP	
7	92/2023 MATA/84/2023	MADHUSMITA SETHI-MP	ABHILASH MISHRA
8	92/2023 RVWPET/88/2023	DEBJYOTI DUTTA-MP	BISWAJIT DAS
9	93/2023 MATA/80/2023	ASHOK KUMAR MOHAPATRA @ ASHOK KUMAR-MP	BHARAT JALLI
10	94/2023 MATA/80/2023	ASHOK KUMAR MOHAPATRA @ ASHOK KUMAR-MP	BHARAT JALLI
11	98/2023 CONTC/7482/2022	KASTURI SAHU-MP	
12	99/2023 CONTC/7479/2022	KASTURI SAHU-MP	
13	100/2023 CONTC/1073/2020	SUDARSAN SAHOO-MP	BIBHUTI RANJAN MOHANTY
14	101/2023 CONTC/1843/2023	HAJARI MANGARAJ-MP	BIKRAM KESHARI MOHANTY
15	102/2023 CONTC/3263/2022	SURENDRA KUMAR PANI-MP	
16	122/2023 TRP(C)/104/2023	DEEPIKA PATRA-MP	LAXMIDHAR DASH
17	193/2023 CRLREV/41/2023	PRAKASH CHANDRA SAHOO-MP	JAYDEEP PAL
18	194/2023 CRLREV/42/2023	PRAKASH CHANDRA SAHOO-MP	JAYDEEP PAL
19	251/2023 RSA/162/2020	MINAKSHI SAHOO-MP	PRAMOD KUMAR ROUTRAY
20	252/2023 RSA/103/2023	BANCHHA @ BANCHHANIDHI PALEI-MP	ABHISHEK DASH
21	253/2023 RSA/171/2004	S.K.NOOR MAHAMMAD-MP	M/S.N.C.PATI
22	254/2023 RSA/13/2021	MRUDULA RAY-MP	MAHESWAR MOHANTY
23	272/2023 CMP/292/2023	PRASANTA KUMAR MOHAPATRA-MP	SAILESH DAS
24	273/2023 CMP/294/2023	BABAJI CHARAN SAHOO-MP	BHABANI PRASAD SAMAL
25	402/2023 MACA/219/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
26	403/2023	THE BRANCH MANAGER, THE SHRIRAM GENERAL INSURANCE CO. LTD.-MP	ADV

27	MACA/217/2020 404/2023	KAMALA BEWA-MP	M/S.SRINIBAS MOHANTY
28	MACA/707/2011 405/2023	KAMALA BEWA-MP	M/S.SRINIBAS MOHANTY
29	MACA/707/2011 432/2023	JAGANNATH BEHERA-MP	SMRUTI RANJAN MOHAPATRA
30	BLAPL/7956/2022 433/2023	BABUL@CHINMAY MANGARAJ-MP	RAMESH CHANDRA SWAIN
31	BLAPL/2973/2023 434/2023	GULSAN BIBI-MP	BISWAJIT TRIPATHY
32	BLAPL/2244/2023 435/2023	BANOJ BEHERA-MP	
33	BLAPL/8617/2022 436/2023	DHRUBA CHARAN MOHANTY-MP	
34	BLAPL/4379/2021 568/2023	SK. SADAB KADIR-MP	
35	ABLAPL/8623/2022 569/2023	CHANDRABHANU PADHAN-MP	
36	ABLAPL/1146/2023 570/2023	SANTOSH KUMAR PANDA-MP	
37	ABLAPL/15854/2022 571/2023	SOUMYA RANJAN MOHANTY-MP	
38	ABLAPL/11069/2020 572/2023	JAYANTI BANARA-MP	
39	ABLAPL/366/2022 573/2023	BIJAY KUMAR PRADHAN-MP	
40	ABLAPL/15351/2020 635/2023	JEPAL MAHAKUR@JAYPAL MAHAKUR-MP	(M/S.KIRTAN BADHEI A.SAHU T.TRIPATHY S.MOHAN)
41	CRLA/107/2022 636/2023	BUKUNI @ KHARABELA MAJHI-MP	CHANDAN SAMANTARAY
42	CRLA/1066/2022 637/2023	TRINATH@PRAKASH NAIK-MP	BISIKESAN PRADHAN
43	CRLA/300/2021 638/2023	SAROJ KUMAR SUBUDHI-MP	MANAS CHAND
44	CRLA/714/2021 639/2023	RABINDRA NAIK-MP	SOUGAT DASH
45	CRLA/294/2023 640/2023	RABINDRA NAIK-MP	SOUGAT DASH
46	CRLA/294/2023 641/2023	RABINDRA NAIK-MP	SOUGAT DASH
47	CRLA/294/2023 642/2023	NAROTTAM TAHANI-MP	GYANENDRA CHANDRA SWAIN
48	CRLA/295/2023 643/2023	NAROTTAM TAHANI-MP	GYANENDRA CHANDRA SWAIN
49	CRLA/295/2023 644/2023	NAROTTAM TAHANI-MP	GYANENDRA CHANDRA SWAIN
50	CRLA/295/2023 951/2023	NRUSINGHA BISWAL-MP	BITAS KUMAR SWAIN
51	CRLMC/1352/2023 952/2023	SAMARENDRA SAHOO-MP	AJIT CH MOHAPATRA
52	CRLMC/1356/2023 953/2023	SAMARENDRA SAHOO-MP	AJIT CH MOHAPATRA
53	CRLMC/1356/2023 954/2023	HABELI JENA@KISHORE KUMAR JENA-MP	
54	CRLMC/377/2023 955/2023	K. NAGESWAR RAO-MP	IQBAL SHABIYA
55	CRLMC/1053/2023 956/2023	KHETRAMOHAN MOHANTA-MP	DAYANIDHI MOHANTY
56	CRLMC/767/2023 957/2023	PRATUSHRAJ KHOSAL@PRINCE-MP	
57	CRLMC/236/2023 958/2023	SIBO SANKAR SAHU-MP	TUKUNA KUMAR MISHRA
	CRLMC/1358/2023		



58	959/2023 CRLMC/1362/2023	SASANKA DIGAL-MP	LINGARAJ SARANGI
59	960/2023 CRLMC/1365/2023	GOUTAM @ GAUTAM DAS-MP	DEBA KUMAR RATH
60	1280/2023 WA/512/2023	ADDL.CHIEF SECY. ODISHA,W.R. DEPT-MP	SURYA NARAYAN PATNAIK, A.G.A.
61	1281/2023 WA/512/2023	ADDL.CHIEF SECY. ODISHA,W.R. DEPT-MP	SURYA NARAYAN PATNAIK, A.G.A.
62	1282/2023 WA/513/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR,S.C.(S AND ME)
63	1283/2023 WA/513/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR,S.C.(S AND ME)
64	1284/2023 WA/513/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR,S.C.(S AND ME)
65	1285/2023 WA/513/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR,S.C.(S AND ME)
66	1286/2023 WA/515/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
67	1287/2023 WA/515/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
68	1288/2023 WA/515/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
69	1289/2023 WA/514/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
70	1290/2023 WA/514/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
71	1291/2023 WA/514/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
72	1292/2023 WA/514/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR, S.C.(S AND ME)
73	1293/2023 WA/516/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
74	1294/2023 WA/516/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
75	1295/2023 WA/516/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
76	1296/2023 WA/517/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
77	1297/2023 WA/517/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
78	1298/2023 WA/517/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
79	1299/2023 WA/518/2023	STATE OF ODISHA-MP	SHIBANI SANKAR PRADHAN, A.G.A.
80	1300/2023 WA/518/2023	STATE OF ODISHA-MP	SHIBANI SANKAR PRADHAN, A.G.A.
81	1301/2023 WA/518/2023	STATE OF ODISHA-MP	SHIBANI SANKAR PRADHAN, A.G.A.
82	3608/2023 WP(C)/14706/2022	GITA ROUT-MP	SHRI ASHIS KUMAR MISHRA,M/S.AFRAAZ SUHAIL,O
83	3609/2023 WP(C)/8065/2023	NARAYAN PANIGRAHI-MP	PRAKASH KUMAR MISHRA
84	3610/2023 WP(C)/8066/2023	BIMALINI PRADHAN-MP	PRAKASH KUMAR MISHRA
85	3611/2023 WP(C)/32622/2022	DHANESWAR PANDA-MP	MANAS PATI
86	3612/2023 WP(C)/5042/2019	DURGA CHARAN NAYAK-MP	M/S.BIBEKANANDA BHUYAN
87	3613/2023 WP(C)/8075/2023	M/S.MANGALA BUILDERS ASSOCIATES, JAGATSINGHPUR	RUBAS CHANDRA DAS
88	3614/2023 WP(C)/8073/2023	SANSARI SWAIN-MP	PRAKASH KUMAR MISHRA
89	3615/2023	SANSARI SAHOO-MP	PRAKASH KUMAR MISHRA

90	WP(C)/8077/2023 3616/2023	SANJAY NILKANTH DERKAR-MP	PRANAB KUMAR GHOSE
91	WP(C)/8079/2023 3617/2023	TRILOCHAN PANDA-MP	PRAKASH KUMAR MISHRA
92	WP(C)/8080/2023 3618/2023	SHREE BHAGABAT GOSAIN, KHORDHA-MP	MANMAYA KUMAR DASH
93	WP(C)/8081/2023 3619/2023	SANJAY @ SANJAYKUMAR PATRO-MP	BIPLAB P.B. BAHALI
94	WP(C)/8085/2023 3620/2023	ALL INDIA O.B.C RAILWAY EMPLOYEES ASSOCIATION, BILSKINPUR	BILSKINPUR DAS
95	WP(C)/8086/2023 3621/2023	MONALISA PATRI-MP	BISWABIHARI MOHANTY
96	WP(C)/8088/2023 3622/2023	M/S FAMOUS SECURITY SERVICE, KHURDA-MP	PAMI RATH
97	WP(C)/8090/2023 3623/2023	SISIR NATH-MP	KISHORE KUMAR JENA
98	WP(C)/6774/2022 3624/2023	SANTOSH RANJAN DHAL-MP	OM SWARUP
99	WP(C)/15021/2020 3625/2023	M/S. HINDUSTAN STEELWORKS CONSTRUCTION LTD., KOLKATA	SUKANTA-MP
100	WP(C)/34499/2022 3626/2023	TURELU SHYAM SUNDAR-MP	BIPIN KUMAR NAYAK
101	WP(C)/15163/2022 3627/2023	TURELU SHYAM SUNDAR-MP	BIPIN KUMAR NAYAK
102	WP(C)/22644/2022 3628/2023	DHANESWAR MAHARANA-MP	
103	WP(C)/34913/2022 3629/2023	APARAJITA MISHRA-MP	TUSHAR KANTA NAYAK
104	WP(C)/8091/2023 3630/2023	BASANTI PATTANAIAK-MP	SOURANSU ROUT
105	WP(C)/8092/2023 3631/2023	LOHIT KUMAR MANGARAJ-MP	BIJAYA KUMAR BEHERA 1
106	WP(C)/4530/2023 3632/2023	BINAPANI DASH-MP	M/S.S.P.MISHRA
107	WP(C)/18022/2012 3633/2023	BIKASH RANJAN DAS-MP	TUSHAR KANTA NAYAK
108	WP(C)/8093/2023 3634/2023	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	SURESH CHANDRA DASH
109	WP(C)/7858/2021 3635/2023	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	SURESH CHANDRA DASH
110	WP(C)/7859/2021 3636/2023	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	SURESH CHANDRA DASH
111	WP(C)/7864/2021 3637/2023	THE EXECUTIVE ENGINEER ELECTRICAL, NESCO UTILITIES-MP	SURESH CHANDRA DASH
112	WP(C)/7865/2021 3638/2023	THE EE,ELECTRICAL NESCO UTILITY-MP	SURESH CHANDRA DASH
113	WP(C)/15007/2017 3639/2023	ANUBHA RAY-MP	FALGUNI RAJGURU MOHAPATRA
114	WP(C)/8116/2023 3640/2023	BEDAMATI PARIMITA PANDA-MP	PRASANTA KUMAR MISHRA
115	WP(C)/8118/2023 3641/2023	SUCHISMITA PATHY-MP	PRASANTA KUMAR MISHRA
116	WP(C)/8119/2023 3642/2023	MD. IDRIS SAHA-MP	SIDDHARTH PRASAD MISHRA
117	WP(C)/37183/2022 3643/2023	HEMANTA NAYAK-MP	SATYA NARAYAN MISHRA 4
118	WP(C)/8120/2023 3644/2023	MANAS BARDHAN-MP	KSHIROD KUMAR ROUT
119	WP(C)/8123/2023 3645/2023	KRUSHNA CHANDRA SAHOO-MP	BHABANI PRASAD MOHANTY
120	WP(C)/8124/2023 3646/2023	PORT BUILDERS ASSOCIATIONS, JAGATSINGHPUR-MP	AKSHYA KUMAR MOHAPATRA
	WP(C)/8125/2023		

121	3647/2023 WP(C)/8126/2023	KHANI KHYATIGRASTA GRAMYA COMMITTEE, KEONJHAR- MP	MOHAN PATTANAIK
122	3648/2023 WP(C)/8127/2023	M/S TUSHAR KANTA NAYAK-MP	KSHIROD KUMAR SAHOO
123	3649/2023 WP(C)/8128/2023	LALATENDU ROUSTRAY-MP	BHABANI PRASAD MOHANTY
124	3650/2023 WP(C)/8129/2023	M/S. GAJENDRA KUMAR SAHOO-MP	BHABANI PRASAD MOHANTY
125	3651/2023 WP(C)/8130/2023	ABHISEK PATTNAIK-MP	PAMI RATH
126	3652/2023 WP(C)/8133/2023	M/S.RADHA KRISHNA PANI PANCHAYAT, SAMBALPUR- MP	PANANBALA ROY CHOUDHURY
127	3653/2023 WP(C)/8136/2023	MADHUSMITA SAHOO-MP	GYANARANJAN SETHI
128	3654/2023 WP(C)/8140/2023	DAMODAR PADHI-MP	DEBASIS TRIPATHY
129	3655/2023 WP(C)/5677/2023	LIPESH MOHANTY-MP	BUDHADEV ROUSTRAY
130	3656/2023 WP(C)/4741/2023	SATRUGHNA PRADHAN-MP	AMIT PRASAD BOSE
131	3657/2023 WP(C)/8145/2023	UPENDRA KUMAR GIRI-MP	AMIT PRASAD BOSE
132	3658/2023 WP(C)/21618/2022	GITA SETHI-MP	PRASANNA KUMAR NANDA
133	3659/2023 WP(C)/8152/2023	KAILASH SAHU-MP	JATESWAR NAIK
134	3660/2023 WP(C)/8154/2023	NRUSINGHA SAHU-MP	JATESWAR NAIK
135	3661/2023 WP(C)/8155/2023	ABHIRAM SAHU-MP	JATESWAR NAYAK
136	3662/2023 WP(C)/4638/2023	PRASANT KUMAR BISOYI-MP	BISWAJIT NAYAK
137	3663/2023 WP(C)/8168/2023	SHANTILATA SAHOO-MP	AJIT CHANDRA MOHAPATRA
138	3664/2023 WP(C)/8170/2023	NARAHARI SAHU-MP	JATESWAR NAYAK
139	3665/2023 WP(C)/6552/2014	HARIHAR JENA-MP	M/S.DAYANANDA MAHAPATRA